

Annexure – 4

Name of the Corporate Debtor - Allflex Plastic LLP; Date of commencement of CIRP: 23.07.2026 (The IRP became aware of the Order on 28.07.2026); List of creditors as on: 18.08.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s Ankur Enterprises	GSTIN: 19AKVPS128511Z8	11.08.2026	1,27,97,025/-	1,27,97,025/-	Unsecured	0	No	100	0	0	0	0	No Remarks
Total				1,27,97,025/-	1,27,97,025/-		0		100	0	0	0	0	

